

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

(MP) IA 50 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2018] With
IA 53 of 2020
IA 130 of 2020
IA 131 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2021**

Name of the Company: Harshad V Vora
V/s
Bhagwan Motors Pvt Ltd

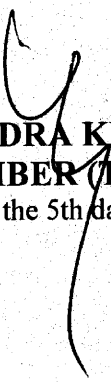
Section: 60(5) IBC r.w Rule 11 of NCLT, 2016/33(1), 33(2), 34(1)/60(5)/9 of the
Insolvency and Bankruptcy Code, 2016

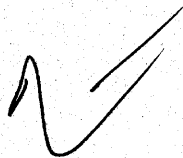
ORDER

Learned Counsel Mr. Rajat Lohit appeared for Respondent in IA 130 of 2020. Learned Counsel Ms. Ayushi Patidar appeared. Learned Counsel Mr. Urvesh Gor appeared. Learned Counsel Mr. Sagar Banasal appeared. Learned Counsel Ms. Garmia Malhotra appeared. Resolution Professional did not appear.

Issue notice to Resolution Professional to appear before us personally.

Matter to appear for further consideration on 11.03.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**
Dated this the 5th day of February, 2021


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**